COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 359 OF 2017 & IA NO. 897 OF 2017

Dated: 6th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Rama Shanker Awasthi Appellant(s)

Versus

Lanco Anpara Power Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S.B.Upadhyay, Sr. Adv.

Mr. Sakya Singha Chaudhri

Mr. Avijeet Lala Ms. Shikha Pandey Ms. Astha Sharma

Mr. Nishant Kumar for R-1

Mr. Rajeev Srivastava Ms. Gargi Srvastava

Ms. Garima Srivastava for R-2

Mr. C.K.Rai

Mr. Sachin Dubey for R-3

<u>ORDER</u>

List the matter for hearing on <u>07.08.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

Bn/pr